

R.O.C.No.10/2014-Con.B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 130 / 2014

The Government in G.O.Ms.No.516, Home (Courts.II) Department, dated 16.07.2013 have issued orders sanctioning the constitution of 13 Family Courts in the cadre of District Judge one each at Dindigul, Erode, Tirunelveli, Sivagangai, Tiruvallur, Kancheepuram at Chengalpattu, Villupuram, Vellore, Tiruchirappalli, Dharmapuri, Tiruvarur, Virudhunagar at Srivilliputhur and The Nilgiris at Uthagamandalam.

Thiru K.T.Stalin Selvaraj, Additional District Judge, Virudhunagar, who has been appointed on transfer as Judge, Family Court, Srivilliputhur in Virudhunagar District in G.O.(2D.).No.203, Home (Courts.II) Department, dated 13.06.2014 is transferred and posted as Judge, Family Court, Srivilliputhur in Virudhunagar District in the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED : 25.08.2014.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL